

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 78 of 2015 &
IA No. 381 of 2016

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Adani Power Rajasthan Ltd. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Amit Kapur
Mr. Gaurav Dudeja
Mr. Nishtha Kumar

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himashi Andley for R-1

Mr. Sanjay Jain, ASG.
Mr. Nitish Gupta
Mr. Natsha Thakur

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on 03.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps